FORMAT OF DECLARATION OF ASSETS OF HON'BLE MRS.JUSTICE LISA GILL HER SPOUSE AND DEPENDENTS AS ON 6.08.2014

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Description & Location

Remarks if any / year of acquisition

Lisa Gill 1.1

Self

50% share in Flat in Sidhartha Developwell Possession not taken

Sector 103 Gurgaon. 1910 sq feet

as under construction

Booked in 2012 Partially paid for.

Plot in Sunny Enclave, Kharar

06.04.2013

Mohali 200 Sq Yards

Plot Sunny Enclave Kharar

18.03.2012

Mohali 150 Sq Yards

Plot Working Woman Rural

11.01.2011

Welfare Society Kansal 220 Sq Yard

50% share in Office space (1000sq ft) Booked in Aquarius Business Park to Be developed by Vigneshwara Development Pvt. Ltd Possession not given as under construction

1.2 Gurinder Singh Gill

Spouse

2 kanal House in Sector 8 Chandigarh

50% share in Flat in Sidhartha Developwell Possession not given Sector 103 Gurgaon. 1910 sq feet as under construction Booked in 2012

Partially paid for.

50% share in Office space (1000sq ft) Booked in Aquarius Business Park to Be developed by Vigneshwara Development Pvt. Ltd Possession not given as under construction

10 acres of agricultural land in vill Newal

Distt Karnal.

<u>2</u>	Details of Motor Vehicles	Make / Year	Remarks if any / year of acquisition
2.1	Self	Skoda Fabia	2010
2.2	Spouse	Skoda Fabia	2010
		Skoda Laura	2009
		Royal Enfield 500CC	2013
<u>3.</u>	Ornaments & other valuables	Approximate Total w	Remarks if any
3.1	Self		
	Gold jewellery and diamonds	1700 gms approx	Mainly Istridhan
3.2	Spouse		
		DBBL 12 B	ore
		Revolver .32 Bor	e
	Gold jewellery (kara, chain etc)	300 gms approx	
	Including sovereigns etc		

Old family articles 1500 gms approx Silver utensils etc Dependents Aashna Gill (Daughter) Acquired since 1992 400gms approx Gold jewellery etc As gifts from Grandparents /Parents Pratap Singh Gill (Son) Acquired since 1995 Gold jewellery including 200gms approx As gifts from Sovereigns etc Grandparents /Parents Banks Deposits, Shares / **Description & Value**

Public Provident Fund,

General Provident Fund,

Debentures / Mutual Funds etc.

4.1 Self

Bank deposits 3, 70,646.20 PPF 8, 45,080.75 GPF 1, 20,000.00

Mutual/Debt Fund

Amount invested 8, 55,000.00 approx IIFC Bonds 20,000.00

Life insurance/ ULIP

 Sum assured
 6, 00,000.00 approx

 Pension Plan
 10,000.00 PA

4.2 Spouse

Bank deposits 1, 16,574.73 PPF 7, 75,448.26

Mutual/Debt Fund

Amount invested 5, 57,500.00 approx IIFC Bonds 20,000.00

Life insurance

 Sum assured
 2,00,000.00 approx

 Pension Plan
 10,000.00 PA

 Bank deposits
 HUF

 HUF FDR's
 24,77,415.00

 HDFC Bank
 Shares 1935

4.3 Daughter

Bank deposit 37,954.64

Mutual Fund
Sum Invested 1, 80,000.00approx

4.4 Son

Bank deposit 53,574.16
Mutual Fund
Sum Invested 1, 80,000.00 approx

Place : Chandigarh

Dated: 07.08.2014

Sd/-Signatures of the Hon'ble Judge